164 Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2	
2012	14	
2013	06	

(c) As no such cases are pending, information may be treated as nil.

Cellular Operators Association of India (COAI)

3024. SHRI SALIM ANSARI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is aware that Cellular Operators Association of India (COAI) is lobbying on behalf of few telecom operators so as to ensure extra benefits to these operators;

(b) if so, the complete details of the legal status and source of funding of COAI by telecom operators;

(c) whether huge funding of COAI by telecom operators has not been disclosed by operators thus violating various provisions of income tax laws and guidelines of Securities and Exchange Board of India (SEBI); and

(d) if so, the complete details thereof and the action taken against COAI and telecom operators?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) to (d) The information is being collected and will be laid on the Table of the House.

Agitation by FCI employees

3025. SHRIMATI WANSUK SYIEM: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether FCI, mandated with the historic rollout of the National Food Security Act, had announced holding of its Golden Jubilee Celebrations in January, 2014;

(b) whether in the face of a threat of strike by agitating FCI employees demanding more benefits aggregating Rs. 600 crore annually, FCI has called off its Golden Jubilee Celebrations; and

(c) whether Ministry of Finance has put its foot down on Rs. 600 crore a year proposal in appeasement of FCI workers, and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Yes, Sir.

(b) Food Corporation of India (FCI) had received a letter dated 08.01.2014 issued by FCI Employees Union wherein they had conveyed their decision not to participate in Golden Jubilee Celebrations and to hold demonstration at the venue of the Inaugural Ceremony slated on 14.01.2014 at Vigyan Bhawan, New Delhi. The Government had written to the President's Secretariat about calling off the event.

(c) There was no such proposal of Rs. 600 crores made by FCI to the Ministry for appeasement of FCI workers.

Distribution of food article

3026. SHRI C.P. NARAYANAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total food production during last three years in the country;
- (b) how much of that was publicly distributed during these years;
- (c) the total quantity publicly distributed during this financial year; and

(d) what has been the increase in prices of publicly distributed food articles during last three years and the current year?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Total food production in the country during last three years is given in Statement-I and II (*See* below).

(b) and (c) The details of offtake of wheat and rice under Targeted Public Distribution System (TPDS)/National Food Security Act (NFSA) and Other Welfare Scheme (OWS), during the last three years and current year are as under:—

(Figures in lakh tonnes)

Year	Wheat			Rice		Total (Wheat+Rice)			
	TPDS	OWS*	Total	TPDS	OWS*	Total	TPDS	OWS	Total
2010-11	194.16	24.98	219.14	263.01	34.96	297.97	457.17	59.94	517.11
2011-12	210.25	19.60	229.85	290.20	30.16	320.36	500.45	49.76	550.21
2012-13	218.29	14.70	232.99	295.56	29.84	325.40	513.85	44.54	558.39
2013-14**	153.38	10.39	163.77	192.40	23.66	216.06	345.78	34.05	379.83

*: OWS include figures of offtake under relief/festivals etc.

**: Offtake for the year 2013-14 is upto December, 2013.